HIGH COURT OF DELHI: NEW DELHI

INSTITUTION, DISPOSAL, PENDENCY AND CASE CLEARANCE RATE OF COMMERCIAL CASES DURING THE MONTH OF APRIL, 2025

1	2	3	4	5	6	7
(A) COMMERCIAL APPELLATE DIVISION	PENDENCY AS	INSTITUTION	DISPOSAL	PENDENCY	AVERAGE	AVERAGE
	ON 01.04.25			AS ON 30.04.25	NO. OF DAYS IN	NO. OF HEARINGS
					DISPOSAL	IN DISPOSAL
					OF CASES	OF CASES
CATEGORIES OF CASES						
REGULAR FIRST APPEALS(OS)(COMM)	59	5	0	64		
FIRST APPEALS FROM ORDERS(OS)(COMM)	457	47	29	475	465	8
EXECUTION FIRST APPEALS(OS)(COMM)	21	2	3	20	63	2
EFA (COMM)	8	1	0	9		
RFA (COMM)	819	66	19	866	404	5
FAO (COMM)	247	18	20	245	214	4

DIVISION		TOTAL NUMBER OF CASES DISPOSED OF	
COMMERCIAL APPELLATE DIVISION	139	71	51.08%

Note 1 - Column No.6 represents the average of the total number of days between the day immediately after the registration of the case and the date of its disposal

Note 2 - Column No. 7 represents the average of actual number of days on which the case was heard from the date of its first hearing till the date of pronouncement of order / judgment

Note 3 - All the Hon'ble Judges hearing commercial cases have cases of other jurisdictions as well on their Roster.